

1292
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE AT PUNE

Original Application No. 25 of 2023

Dilip B. Nevatia Applicant

Vs

Union of India & Ors Respondents

Herein the Reply Affidavit on behalf of the Respondent BMC :

1. I, Shri. Nakul Manohar Patil, Age 47 years, Occ. working as Assistant Engineer (Building Proposal) City -VI, of Brihanmumbai Municipal Corporation, having office at Office of Deputy Chief Engineer (BP) City, Bhagwan Walmiki Chowk, Vidyalkar College Marg, Wadal (East), Mumbai - 400037, do state solemn affirmation as under:
2. As Respondent No.8 to 12 had filed Application for regularisation of the Project on CS No 730 at Village Worli.
3. The said Application is forwarded by SE (BP) to AE (BP)- VI (G Ward) after that it is forwarded to EE (BP) City-I and on 01.12.2025 it is forwarded to Dy.Ch.E(BP) City, Dy.Ch.E(BP) City forwarded the file to Ch.Eng.(D.P.) on 05.12.2025 it is under review of the said Department.
4. After that it will be forwarded to Competent Authority (Municipal Commissioner). Accordingly the Application expected to be decided and the same shall be informed.



BEFORE ME

Solemnly affirmed at Mumbai **M.K. KADAM**
NOTARY
This day of December, 2025
Government of India
Mumbai

Respondent No.4

Identified by Me

09 DEC 2025

Adv for Respondent

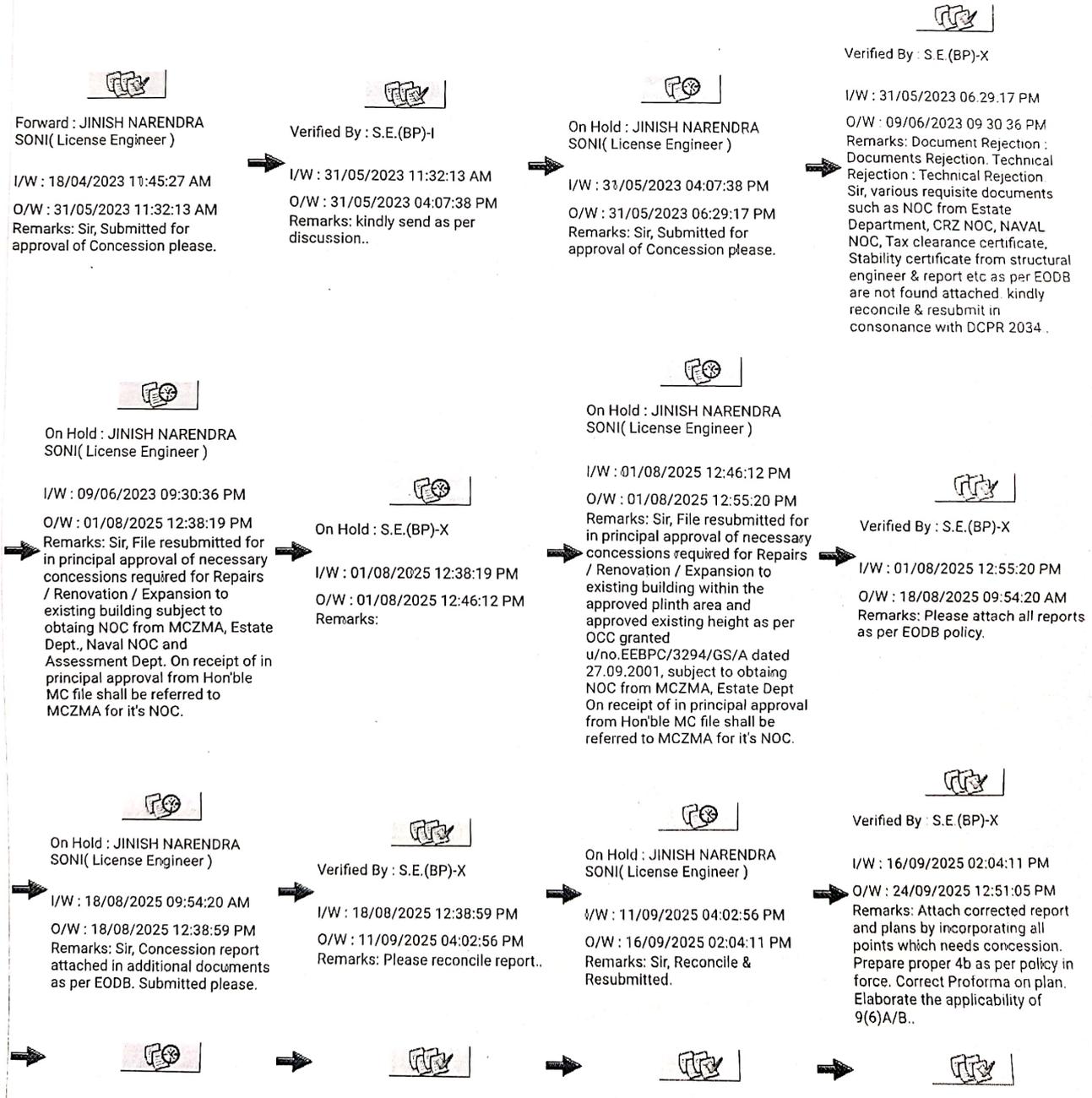
NOTED & REGISTERED
Sr. No. **739** Page No. **120**
Book No. **0** Date **09 DEC 2025**



Application Details

File No. : P-16330/2023/(730)/G/South/WORLI/342/1/New
 SAC No. : NA,
 Title/Subject : **Proposed Addition & Alteration of existing Residential building on plot bearing CS No. 730 of Village Worli, Division at Khan Abdul Gaffar Khan Road, Worli (Mumbai), 400 018, G/South Ward.**
 Project Proponent : Private Owners / Developers (Building Proposal)
 Zone Name : City Ward Name : G/South
 Plot No. : 730 CS No./ CTS No. : 730
 Road/Street Name : Khan Abdul Guffar Khan Road TP Scheme : 0
 Division / Village : 2045 Gut No. :
 CTS No. : 730
 Architect/LE/SE Name : JINISH NARENDRA SONI Inward Date : 7/4/2023
 Notice Letter No. : 342/1172/23
 Structural Engineer : Hiten R Mahimtura

Approval Flow



On Hold : JINISH NARENDRA
SONI(License Engineer)

I/W : 24/09/2025 12:51:05 PM
O/W : 13/10/2025 05:24:45 PM
Remarks: Sir open space
deficiency plan and other
compliances attached please.



Forward : Dy.Ch.E(BP)City

Forward : S.E.(BP)-X

I/W : 13/10/2025 05:24:45 PM
O/W : 04/11/2025 05:49:39 PM
Remarks: Submitted please.

Forward : A.E.(BP)-VI (G Ward)

I/W : 04/11/2025 05:49:39 PM
O/W : 25/11/2025 02:13:22 PM
Remarks: Sir, Submitted please.

Forward : E.E(BP) City-I

I/W : 25/11/2025 02:13:22 PM
O/W : 01/12/2025 09:05:48 PM
Remarks: Sir, Submitted please.



Under Review : Ch.E.(DP)

I/W : 05/12/2025 06:44:13 PM
O/W : -
Remarks:



I/W : 01/12/2025 09:05:48 PM
O/W : 05/12/2025 06:44:13 PM
Remarks: Sir, Submitted for
consideration and approval
please.

